

## Annexure – 7

Name of the corporate debtor: Garib Nawaz Hotels Private Limited; Date of commencement of CIRP: 9th February 2024; List of creditors as on: 11.09.2024

## List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant   |                                       | Details of claim |                   | Details of claim admitted |  |                                     |                             |                         |   | Amount of contingent claim | Amount of any mutual dues, they may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|---------------------------------------|------------------|-------------------|---------------------------|--|-------------------------------------|-----------------------------|-------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
|         | Department  | Government                            | Date of receipt  | Amount claimed    | Amount of claim admitted  | Nature of claim                                  | Amount covered by security interest | Amount covered by guarantee | Whether related party ? | % of voting share in CoC, if applicable |                            |  |                              |                                    |                 |
| 1       | Assistant Executive Engineer, Chandigarh Electricity Department           | Electricity Department                | 21.02.2024       | 6,256,597         | 5,256,597                 | Electricity dues                                 | -                                   | -                           | No                      | -                                       | -                          | -  | 1,000,000                    | -                                  | NA              |
| 2       | Employees State Insurance Corporation                                     | Employees State Insurance Corporation | 07.03.2024       | 142,974           | 142,974                   | Delay of contribution & its damages              | -                                   | -                           | No                      | -                                       | -                          | -  | -                            | -                                  | NA              |
| 3       | Abhishek Kumar Bansal, Deputy Commisisoner, CGST Division III, Chandigarh | Goods and Service Tax                 | 11.03.2024       | 32,207,946        | 2,983,752                 | GST dues ariding out of appeals                  | -                                   | -                           | No                      | -                                       | 29,224,194                 | -  | -                            | -                                  | NA              |
| 4       | Saroj Bala, Income Tax Officer  | TDS-1, Chandigarh                     | 19.03.2024       | 114,290           | 114,290                   | Deaman raised by TDS Dept on raiding TDS returns | -                                   | -                           | No                      | -                                       | -                          | -  | -                            | -                                  | NA              |
| 5       | GST-II  | Goods and Service Tax                 | 21.03.2024       | 11,547,538        | 11,547,538                | Evasion of GST                                   | -                                   | -                           | No                      | -                                       | -                          | -  | -                            | -                                  | NA              |
| 6       | Directorate General of Foreign Trade                                      | DGFT                                  | 08.04.2024       | 4,211,854         | -                         | Export duty obligation                           | -                                   | -                           | No                      | -                                       | -                          | -  | 4,211,854                    | -                                  | NA              |
| 7       | Commissioner of Customs, NS-II, JNCH, NHAVA SHEVA                         | Customs                               | 08.05.2024       | 1,991,685         | 1,991,685                 | Duty & interest                                  | -                                   | -                           | No                      | -                                       | -                          | -  | -                            | -                                  | NA              |
| 8       | Municipal Corporation Chandigarh  | Municipal Corporation                 |                  | 796,750           | -                         | Property tax                                     | -                                   | -                           | No                      | -                                       | -                          | -  | 796,750                      | -                                  | NA              |
|         | <b>Total</b>  |                                       |                  | <b>57,269,634</b> | <b>22,036,836</b>         |  |                                     |                             |                         |   | <b>29,224,194</b>          |  | <b>6,008,604</b>             |                                    |                 |